

ORISSA HIGH COURT**FILING REPORT AS ON :19/12/2019**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0011008/2019	JAGAT SOREN @ JAGAT SAREN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BARIPADA SADAR /88 /2019 () //
2	BLAPL/0011009/2019	SANJIB PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KISHORENGAR /146 /2019 () //
3	BLAPL/0011010/2019	ANANTA @ SUKANTA MOHARANA VS STATE OF ODISHA	B.S.TRIPATHY-1 VS	DELANGA /150 /2019 () //
4	BLAPL/0011011/2019	BAPI @ PRADIPTA KUMAR PRADHAN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH /164 /2019 () //
5	BLAPL/0011012/2019	PAHALI @ PRAHALLAD NAYAK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /142 /2019 () //
6	BLAPL/0011013/2019	SK.SALIM @ RAJA VS STATE OF ODISHA	MANORANJAN KHATUA VS	DHARMASALA /538 /2019 () //
7	BLAPL/0011014/2019	MADHABA NAIK VS STATE OF ODISHA	TUKUNA KU MISHRA VS	JAIPATNA /139 /2018 () //
8	BLAPL/0011015/2019	SK.KALO @ SAHID KHAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DHARMASALA /538 /2019 () //
9	BLAPL/0011016/2019	KARUNAKAR TAKRI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUDARI /83 /2019 () //
10	BLAPL/0011017/2019	KOUSAL PRUSTY @ KAUSAL PRUSTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
11	BLAPL/0011018/2019	PRAHALLADA SISA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	NANDAPUR /59 /2018 () //

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12	BLAPL/0011019/2019	BANKIM MANDAL VS STATE OF ODISHA	MANAS CHAND VS	MARINE PS AT JAMBO /121 /2019 () //
13	BLAPL/0011020/2019	GAGAN ROUT VS STATE OF ODISHA	MANAS CHAND VS	TANGI (KHURDA) /288 /2019 () //
14	BLAPL/0011021/2019	SONU @ KANHA @ KANHU PRADHAN VS STATE OF ODISHA	MANAS CHAND VS	RANPUR /107 /2019 () //
15	BLAPL/0011022/2019	SONU @ KANHA @ KANHU PRADHAN VS STATE OF ODISHA	MANAS CHAND VS	CHANDAPUR /78 /2019 () //
16	BLAPL/0011023/2019	OMM PRAKASH VERMA VS STATE OF ODISHA	MANAS CHAND VS	BOUDH /300 /2019 () //
17	BLAPL/0011024/2019	DIBAKAR MALLIK VS STATE OF ODISHA	BISWAJIT PASAYAT VS	PATTAMUNDAI /358 /2019 () //
18	BLAPL/0011025/2019	JAGANNATHA MISHRA VS STATE OF ODISHA	MANAS CHAND VS	BALLIGUDA /109 /2017 () //
19	BLAPL/0011026/2019	SUSANTA DIGAL @ SUSANTA KUMAR DIGAL VS STATE OF ODISHA	MANAS CHAND VS	PHULBANI SADAR /28 /2017 () //
20	BLAPL/0011027/2019	NILU MUNI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHALLIKOTE /368 /2019 () //
21	BLAPL/0011028/2019	BHARATI PRADHAN VS STATE OF ODISHA(HOME)	SOBHAN PANIGRAHI VS	BALICHANDRAPUR /265 /2019 () //
22	BLAPL/0011029/2019	DHANPATI MEHER VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	TUSRA /253 /2018 () //
23	BLAPL/0011030/2019	BANDHAN DIGAL	SANJAYA NARAYAN SAHOO	/ /0

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		VS	VS	()
24	BLAPL/0011031/2019	STATE OF ODISHA CHANDAL BADANAYAK	DIPTI RANJAN BHOKTA	// MACHHKUND /2 /2018
		VS	VS	()
25	BLAPL/0011032/2019	STATE OF ODISHA KANIL MUNDA	DEEPAK KU SAHOO	// ATHAMALLIK /107 /2019
		VS	VS	()
26	BLAPL/0011033/2019	STATE OF ODISHA PRASANTA KUMAR PRADHAN	PRAMOD KUMAR JENA	// BERHAMPUR /50 /2019
		VS	VS	()
27	BLAPL/0011034/2019	STATE OF ODISHA MOHAMMED BABUL @ BABLU	DEBASNAN DAS	// PARADEEP /180 /2016
		VS	VS	()
28	BLAPL/0011035/2019	STATE OF ODISHA SUKANTI JENA @ SUKUTI	SATYANARAYAN MISHRA - 4	// NAIKANI-DIHI /81 /2019
		VS	VS	()
29	BLAPL/0011036/2019	STATE OF ODISHA PRABODH KUMAR DHALA	PARTHA SARATHI NAYAK	// ANGUL TOWN /871 /2019
		VS	VS	()
30	BLAPL/0011037/2019	STATE OF ODISHA BIJAY @ BIJAYA NAHAK	S.K.BHANJADEO	// POLASARA PS /89 /2019
		VS	VS	()
31	BLAPL/0011038/2019	STATE OF ODISHA SUSANTA @ SUSHANT KUMAR PANGI	PRASANTA KUMAR SAHOO	// BOIPARIGUDA /89 /2019
		VS	VS	()
32	BLAPL/0011039/2019	STATE OF ODISHA DIBAKAR MALLIK	DIBYA JYOTI SAHOO	// NIKIRAI /118 /2019
		VS	VS	()
33	BLAPL/0011040/2019	STATE OF ODISHA GOBINDA NAG	SURYAKANTA DWIBEDI	// / /0
		VS	VS	()
34	BLAPL/0011041/2019	STATE OF ODISHA SACHIDANANDA MOHANTY @ SACHIN MOHANTY	ANANT MOHAPATRA	// BASELI SAHI PS /120 /2019
		VS	VS	()

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35	BLAPL/0011042/2019	STATE OF ODISHA AMAR @ SRIDHAR BEHERA VS	S.ROUT VS	// JAGATPUR /372 /2019 ()
36	BLAPL/0011043/2019	STATE OF ODISHA CHANDRA SEKHAR SAHU @ KIMA SAHU @ TBM	ABHUTI RANJAN MOHANTY VS	// BAUNISUNI /39 /2018 ()
37	BLAPL/0011044/2019	STATE OF ODISHA GAJAPATI MALI VS	B.R.TRIPATHY VS	// GURANDI /94 /2019 ()
38	BLAPL/0011045/2019	STATE OF ODISHA KALIA @ KAILASH SARAN VS	SUNIL KUMAR PANDA VS	// NIHALPRASAD /8 /2019 JMFC, GONDIA(Dhenkanal) GR/0000116/2019
39	CMAPL/0000868/2019	STATE OF ODISHA MANAS RANJAN SETHY VS	M/S.AVIJIT PAL,S.K.ROUT VS	// () //
40	CMAPL/0000869/2019	PRASANTA KUMAR MOHAPATRA BIMALA MISHRA VS	ADV. VS	// () //
41	CMAPL/0000870/2019	ZAMAL MOHAMMAD SARAT KU.BHAL VS	ADV. VS	// () //
42	CMAPL/0000871/2019	UNION OF INDIA K.LALITENDU KUMAR VS	ADV. VS	// () //
43	CMAPL/0000872/2019	UNION OF INDIA WALLI MOHAMMAD VS	M/S.N.P.PARIJA VS	// () //
44	CMAPL/0000873/2019	MD.SORWATI KHALI PANDA VS	ADV. VS	// () //
45	CMAPL/0000874/2019	STATE OF ODISHA SASIKANTA RANA VS	ADV. VS	// () //
		SHRI BHAGABAT GOSEIN		//

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46	CMP/0001433/2019	HARISH CHAND AGARWAL VS SABITRI AGARWAL	ANAM CHARAN PANDA VS	// 0 //
47	CMP/0001434/2019	BADRI PRASAD RAM VS SANTOSH KUMAR MISHRA	BIBHU PRASAD DAS VS	// 0 //
48	CMP/0001435/2019	RADHA CHARAN SAMANTARAY VS KRUSHNA CHANDRA RATH	SAMIR KUMAR MISHRA VS	// 0 //
49	CMP/0001436/2019	DIBAKAR BISWAL VS SIBA CHARAN BISWAL	J.PRADHAN VS	// 0 //
50	CMP/0001437/2019	MENAKA PAL VS SURENDRA DAS	SOUMYA MISHRA VS	// 0 //
51	CONTC/0002607/2019	JAGANNATH MOHANTA VS ASHOK K.K.MEENA	MANAS PATI VS	// 0 //
52	CONTC/0002608/2019	ANIRUDHA MOHANTA VS ASHOK K.K.MEENA	MANAS PATI VS	// 0 //
53	CONTC/0002609/2019	AJIT KUMAR DAS VS ASHOK K.K.MEENA	MANAS PATI VS	// 0 //
54	CONTC/0002610/2019	AKUL CHANDRA MANTRI VS ASHOK K.K.MEENA	MANAS PATI VS	// 0 //
55	CONTC/0002611/2019	DUTI KRISHNA PRADHAN VS CHITRA ARUMUGAM	ADV VS	// 0 //
56	CONTC/0002612/2019	BARUNA KUMAR BARIK VS CHITRA ARUMUGAM	ADV VS	// 0 //
57	CONTC/0002613/2019	RUDRA PRASAD MISHRA	ADV	//

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		VS	VS	0
		CHITRA ARUMUGAM		//
58	CONTC/0002614/2019	SATISH RANJAN PRADHAN	BIDYADHAR PRADHAN	//
		VS	VS	0
		KRUSHNA CHANDRA DIGAL		//
59	CONTC/0002615/2019	PREM CHAND MISHRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		SURENDRA KUMAR		//
60	CONTC/0002616/2019	SUBAS CHANDRA TRIPATHY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		SURENDRA KUMAR		//
61	CONTC/0002617/2019	KISHORE KUMAR PANDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		SURENDRA KUMAR		//
62	CONTC/0002618/2019	SAROJ KUMAR PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		SURENDRA KUMAR		//
63	CONTC/0002619/2019	PRAKASH CHANDRA MAHAKUL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		SURENDRA KUMAR		//
64	CONTC/0002620/2019	REBATI RANJAN MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		SURENDRA KUMAR		//
65	CONTC/0002621/2019	M/S.SASU BAHU SALT FACTORY	UMESH CH.PATNAIK	//
		VS	VS	0
		RAJESH PANDI		//
66	CONTC/0002622/2019	BRAJA KRUSHNA TRIPATHY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		SURENDRA KUMAR		//
67	CONTC/0002623/2019	DHINRENDRA KUMAR MAHAPATRA	PRAFULL KUMAR MOHAPATRA	//
		VS	VS	0
		SURENDRA KUMAR		//
68	CONTC/0002624/2019	BINOD KUMAR AGARWAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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69	CONTC/0002625/2019	SURENDRA KUMAR SAURANSHU MOHAN PATNAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
70	CONTC/0002626/2019	SURENDRA KUMAR DILLIP KUMAR SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
71	CONTC/0002627/2019	SURENDRA KUMAR DURGA PRASAD DWIVEDY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
72	CONTC/0002628/2019	SURENDRA KUAMR PRASANTA KUAMR PATEL VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
73	CONTC/0002629/2019	SURENDA KUMAR RAJENDRA PATRA VS	ANUPAM DASH VS	// // ()
74	CRLA/0000946/2019	DR.RAMESH U MANOJ @ MANOJ KUMAR PRUSTY VS	UNMESH CHANDRA JENA VS	// // ()
75	CRLA/0000947/2019	STATE OF ODISHA SUSHANTA GAIN VS	JUGALA KISHORE PANDA VS	// // ()
76	CRLA/0000948/2019	STATE OF ODISHA LULUP BEHERA @ NILUP @ NILU VS	SUSANTA KUMAR ROUT VS	// // ()
77	CRLMC/0003494/2019	STATE OF ODISHA SURAJ MOHANTY VS	SANTANU KUMAR SARANGI VS	// // ()
78	CRLMC/0003495/2019	STATE OF ODISHA K.RAM PRADHAN@RAMA PRADHAN VS	SUNIL KUMAR PALAI VS	// // ()
79	CRLMC/0003496/2019	K.TAI PRADHAN@DAMAYANTI PRADHAN MOHIT THACKER VS	M/S.B.S.DASPARIDA VS	// // ()
		STATE OF ODISHA		//

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80	CRLMC/0003497/2019	GANGADHAR NAYAK VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	/ /0 () //
81	CRLMC/0003498/2019	SONU DAS@ROHIT KUMAR DAS VS STATE OF ODISHA	AMLYA RATNA PANDA VS	TITILAGARH /232 /2016 () //
82	CRLMC/0003499/2019	SRINIBASH GAN VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
83	CRLMC/0003500/2019	SUSANTA KUAMR MAHAKUD VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	/63 /2007 () //
84	CRLMC/0003501/2019	BINAYA KUAMR DAS VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	KHARABEL NAGAR P.S. /24 /2016 () //
85	CRLMP/0001795/2019	PABITRA SAHOO VS STATE OF ORISSA	P.R.SINGH VS	/ /0 () //
86	CRLMP/0001796/2019	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	/ /0 () //
87	CRLMP/0001797/2019	ANNAPURNA BEHERA VS STATE OF ODISHA	M/S.T.R.MEHER VS	/ /0 () //
88	CRLMP/0001798/2019	KUNI SAHU VS STATE OF ODISHA	T.R.MEHER VS	/ /0 () //
89	CRLMP/0001799/2019	ANNAPURNA ROUL VS STATE OF ODISHA	M/S.T.R.MEHER VS	/ /0 () //
90	CRLMP/0001800/2019	PRATIKSHYA SAHU VS STATE OF ODISHA	M/S.T.R.MEHER VS	/ /0 () //
91	CRLMP/0001801/2019	ARUN KUMAR SAHOO	T.R.MEHER	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMP/0001802/2019	SRIMATI BEHERA	DINABANDHU NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMP/0001803/2019	SASMITA PATTAJOSHI	A.PATTANAIAK	/ /0
		VS	VS	()
		STATE OF ORISSA		//
94	CRLMP/0001804/2019	HARIHAR JENA	J.K.KHANDAYATRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMP/0001805/2019	SABITRI SAHOO	PADMANAVA JENA	/ /0
		VS	VS	()
		S.P, CUTTACK		//
96	CRLREV/0000880/2019	MD.NASRLLA @ MOHAMAD NASRULLA	P.K.MOHANTY	GONDIA /41 /2017
		VS	VS	SPECIAL JUDGE,DHENKANAL(Dhenkanal)
		STATE OF ODISHA		Spl/0000002/2017
97	CRLREV/0000881/2019	PREMALATA JENA	NALINI KANTA MOHANTY	TOMKA /1 /2017
		VS	VS	()
		STATE OF ODISHA		//
98	CRLREV/0000882/2019	PRAKASH CHANDRA MOHANTA@ PRAKASH MOHANTA	MOHAN KUMAR BISWAL	KHAIRA /126 /2019
		VS	VS	()
		STATE OF ODISHA		//
99	CRLREV/0000883/2019	SHAILENDRA NARAYAN NAYAK	KALPATRU KHUNTIA	CUTTACK VIGILANCE /45 /2010
		VS	VS	()
		STATE OF ODISHA		//
100	FAO/0000991/2019	BINAPANI BEHERA	MAHENDRA KUMAR SAHOO	/ /
		VS	VS	()
		STATE OF ODISHA		//
101	FAO/0000992/2019	BABITA MOHANTY	MAHENDRA KUMAR SAHOO	/ /
		VS	VS	()
		STATE OF ODISHA		//
102	FAO/0000993/2019	RABINDAR KU.ROUT	MR.S.N.SHARMA	/ /
		VS	VS	()

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103	JCRLA/0000096/2019	STATE OF ODISHA SIBANANDA SINGH VS	ADV. VS	// LANJIGARH /21 /2013 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA(Kalahandi)
104	LAA/0000113/2019	STATE OF ODISHA DIRECTOR, INTERIM TEST RANGE, CHANDIPUR	MR.A.K.BOSE (ASST. SOLICITOR GENERAL OF INDIA)	// CT/0000005/2014
105	MACA/0000959/2019	VS GANESH CH.BEHERA BASANTI THANKAR	VS M/S.K.C.NAYAK	// //
106	TRP(C)/0000435/2019	VS RAJIB LOCHAN PANI PRASANTA KU.MAHARANA	VS M/S.K.C.NAYAK	// //
107	TRP(C)/0000436/2019	DIPTIMAYEE MAHARANA RAJANIBALA MOHARANA VS	VS AMITAV TRIPATHY	// //
108	TRPCRL/0000126/2019	PRAMOD KU.MOHARANA SACHIDANANDA PADHI VS	VS J.R.DASH	// //0
109	WA/0000670/2019	ARADHYA PADHI U.I.I.CO. LTD.	VS RAMESH CH. SAHOO(1)	// //
110	WA/0000671/2019	VS RANJAN SAHU DEEPAK KU.PUJARI	VS SHANTI PRAKASH MOHANTY	// //
111	WA/0000672/2019	VS DRCS, RAYAGADA RABINDRA KU.MOHANTY	VS M/S.A.B.PARIDA	// //
112	WP(C)/0027128/2019	COMMISSIONER CUM SECY FOOD SUPPLIES AND CONSUMER WELFARE SHIBA KUMAR BHOI VS	VS M/S.SUKANTA KUMAR DALAI	// //
113	WP(C)/0027129/2019	STATE OF ODISHA UMESH CHANDRA SUNA VS	VS M/S.SUKANTA KUMAR DALAI	// //
		STATE OF ODISHA	VS	//

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114	WP(C)/0027130/2019	PRASANTA BESHRA VS STATE OF ODISHA	M/S.SUKANTA KUMAR DALAI VS	// 0 //
115	WP(C)/0027131/2019	KISHORE CHANDRA HIAL VS STATE OF ODISHA	M/S.SUKANTA KUMAR DALAI VS	// 0 //
116	WP(C)/0027132/2019	MANOJ KUMAR MAJHI VS STATE OF ODISHA	M/S.SUKANTA KUMAR DALAI VS	// 0 //
117	WP(C)/0027133/2019	SODI MUNNA VS UNION OF INDIA	M/S.SUKANTA KUMAR DALAI VS	// 0 //
118	WP(C)/0027134/2019	JANU BARIK VS STATE OF ORISSA	M/S.S.C.MEKAP VS	// 0 //
119	WP(C)/0027135/2019	GOBINDA CHANDRA SAHOO VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// 0 //
120	WP(C)/0027136/2019	SANKAR MAHARANA VS STATE OF ODISHA	M/S.BIBHUTI BHUSAN MISHRA VS	// 0 //
121	WP(C)/0027137/2019	BASANTA KUMAR HOTA VS STSTATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// 0 //
122	WP(C)/0027138/2019	GOPAL SETH VS THE DISTRICT MAGISTRATE CUM COLLECTOR JHARSUGUDA	M/S.R.N.MOHANTY VS	// 0 //
123	WP(C)/0027139/2019	SADHU CHARAN SAHOO VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// 0 //
124	WP(C)/0027140/2019	MURALIDHAR MAGAR VS STATE OF ORISSA	M/S.S.C.MEKAP VS	// 0 //
125	WP(C)/0027141/2019	PRATIMA SINGHA	M/S.R.N.MOHANTY	//

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		VS	VS	0
		THE DISTRICT COLLECTOR JHARSUGUDA		//
126	WP(C)/0027142/2019	PRIYABRATA DAS	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ORISSA		//
127	WP(C)/0027143/2019	EXECUTIVE ENGINEER (ELECTRICAL)	M/S.B.K.NAYAK-1	//
		VS	VS	0
		SUBHRARANI PATRO		//
128	WP(C)/0027144/2019	THE EXECUTIVE ENGINEER (ELECT.)	M/S.B.K.NAYAK-1	//
		VS	VS	0
		GRIEVANCE REDRESSAL FORUM BERHAMPUR		//
129	WP(C)/0027145/2019	NAKUL CHANDRA GIRI	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ORISSA		//
130	WP(C)/0027146/2019	LOKANATH SABAT	M/S.LOKANATH SABAT	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0027147/2019	RAMESH CHANDRA BHOI	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ORISSA		//
132	WP(C)/0027148/2019	INDRAMANI BAG	M/S.S.C.MEKAP	//
		VS	VS	0
		STATE OF ORISSA		//
133	WP(C)/0027149/2019	DEEPAK GAURAV SAHOO	M/S.B.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0027150/2019	GOURI SANKAR RANA	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0027151/2019	BASANTA KU.MOHANTY	M/S.L.K.MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
136	WP(C)/0027152/2019	PRADEEPTA KUMAR SWAIN	M/S.MAHENDRA KUMAR SAHOO	//
		VS	VS	0

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137	WP(C)/0027153/2019	STATE OF ODISHA SUBASH CHANDRA PANDA VS	SHASHIBHUSAN BISWAL VS	// // 0
138	WP(C)/0027154/2019	STATE OF ORISSA SUDHIR CHANDRA MOHAPATRA VS	M/S.AKSHAYA KUMAR PANDEY VS	// // 0
139	WP(C)/0027155/2019	STATE OF ODISHA PRAFULLA KU.SAHOO VS	M/S.SUDHANSU SEKHAR PRATAP VS	// // 0
140	WP(C)/0027156/2019	STATE OF ODISHA MANJUSHREE ROUT VS	M/S.AKSHAYA KUMAR PANDEY VS	// // 0
141	WP(C)/0027157/2019	STATE OF ODISHA SUBAS CHANDRA PANDA VS	M/S.AKSHAYA KUMAR PANDEY VS	// // 0
142	WP(C)/0027158/2019	STATE OF ODISHA ASHOK KUMAR PRADHAN VS	SHASHIBHUSAN BISWAL VS	// // 0
143	WP(C)/0027159/2019	STATE OF ORISSA GANGADHAR JENA VS	M/S.AKSHAYA KUMAR PANDEY VS	// // 0
144	WP(C)/0027160/2019	THE COMMISSIONER CUM SECRETARY TO GOVT S AND ME DEPT SK.BELAL UDDIN AHMMEDI VS	M/S.SUDHANSU SEKHAR PRATAP VS	// // 0
145	WP(C)/0027161/2019	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	SHASHIBHUSAN BISWAL VS	// // 0
146	WP(C)/0027162/2019	STATE OF ORISSA BISWAJIT GARDIA VS	M/S.JIBANANANDA MOHANTY VS	// // 0
147	WP(C)/0027163/2019	STATE OF ORISSA SAMPAD KUMAR DEY VS	BIMBISAR DASH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :19/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0027164/2019	UPENDRA RANA VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// 0 //
149	WP(C)/0027165/2019	BIJAYA KUMAR SAHOO VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// 0 //
150	WP(C)/0027166/2019	JAYASHREE ROUT VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
151	WP(C)/0027167/2019	DILLIP KUMAR MARTHA VS PRINCIPAL SECRETARY TO GOVT.	M/S.RABINDRA KU.PATNAIK VS	// 0 //
152	WP(C)/0027168/2019	JAYAKRISHNA MISHRA VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// 0 //
153	WP(C)/0027169/2019	RAM CHANDRA KHILAR VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
154	WP(C)/0027170/2019	SADANANDA PRADHAN VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// 0 //
155	WP(C)/0027171/2019	ANANTA PRASAD BADAPANDA VS PRINCIPALSECRETARY	M/S.RABINDRA KU.PATNAIK VS	// 0 //
156	WP(C)/0027172/2019	SUKADEV SAMAL VS STATE OF ODISHA	M/S.BIBHUTI BHUSAN BEHERA VS	// 0 //
157	WP(C)/0027173/2019	RAMACHANDRA CHHANDA VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// 0 //
158	WP(C)/0027174/2019	ANANGA NARAYAN PRADHAN VS STATE OF ODISHA	M/S.BIBHUTI BHUSAN BEHERA VS	// 0 //
159	WP(C)/0027175/2019	SARAT KUMAR PRADHAN	SHASHIBHUSAN BISWAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
160	WP(C)/0027176/2019	SUKADEV SAMAL	M/S.BIBHUTI BHUSAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0027177/2019	SAROJA KUMAR NANDA	M/S.RABINDRA KU.PATNAIK	//
		VS	VS	0
		DFO,GHUMSUR SOUTH		//
162	WP(C)/0027178/2019	BRUNDABAN PATTANAIAK	M/S.GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0027179/2019	ABHAYA KUMAR DAS	M/S.PRAFULLA KUMAR KAR	//
		VS	VS	0
		DEPUTY REGISTRAR ODISHA ADMINISTRATIVE TRIBUNAL CUTTACK		//
164	WP(C)/0027180/2019	DEBARAJ SARANGI	M/S.ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0027181/2019	THANA SUNDAR SARAF	M/S.J.K.MISHRA(2)	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0027182/2019	DURJYODHAN MALLIK	M/S.ASIT KUMAR CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0027183/2019	UNITED RESOURCES INCORPORATION PROPR	M/S.ALOK KUMAR DAS	//
		VS	VS	0
		R.T.O., ANGUL		//
168	WP(C)/0027184/2019	KRUSHNA CHARAN NAYAK	M/S. ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0027185/2019	ANAM CHARAN SAHOO	M/S.ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0027186/2019	BUDHESWAR MANDAL	SAROJ KUMAR PADHI	//
		VS	VS	0

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FILING REPORT AS ON :19/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0027187/2019	STATE OF ODISHA CHITRASEN SINGH VS	M/S.ALOK KUMAR PANDA VS	// // 0
172	WP(C)/0027188/2019	STATE OF ODISHA AHALLAD KUMAR MOHANTY VS	M/S.ASIT KUMAR CHOUDHURY VS	// // 0
173	WP(C)/0027189/2019	STATE OF ODISHA M/S. SARALA SECURITY AND FACILITY SERVICES VS	M/S.KASHISH PATTANAIAK VS	// // 0
174	WP(C)/0027190/2019	STATE OF ORISSA BHARAT CHANDRA BHUYAN VS	M/S.GOKULANANDA PADHI VS	// // 0
175	WP(C)/0027191/2019	STATE OF ODISHA SAUDA NAIK VS	M/S.ALOK KUMAR PANDA VS	// // 0
176	WP(C)/0027192/2019	STATE OF ODISHA SACHIDANANDA TRIPATHY VS	M/S.ALOK KUMAR PANDA VS	// // 0
177	WP(C)/0027193/2019	STATE OF ODISHA DUKHU MALLICK VS	CHINMAYA MOHANTY VS	// // 0
178	WP(C)/0027194/2019	STATE OF ORISSA ARABINDA RAPTAN VS	M/S.S.K.PADHI VS	// // 0
179	WP(C)/0027195/2019	STATE OF ODISHA KULAMANI SAHOO VS	M/S.AJIT KUMAR SAHOO VS	// // 0
180	WP(C)/0027196/2019	STATE OF ODISHA BIPIN BIHARI NAYAK VS	M/S.SUSANTA KUMAR DASH VS	// // 0
181	WP(C)/0027197/2019	STATE OF ODISHA SURENDRA KU.NAYAK VS COLLECTOR, JAGATSINGHPUR	M/S.JITENDRA KU.DIGAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0027198/2019	BIJAY KUMAR KAR VS STATE OF ODISHA	M/S.SUSANTA KUMAR DASH VS	// 0 //
183	WP(C)/0027199/2019	KUSUM TETE VS STATE OF ODISHA	DILLIP KU. PATNAIK VS	// 0 //
184	WP(C)/0027200/2019	SUBODH KUMAR BEHERA VS STATE OF ODISHA	M/S.SUSANTA KUMAR DASH VS	// 0 //
185	WP(C)/0027201/2019	SUKANTA CHANDRA BEURA VS STATE OF ODISHA	M/S.JITENDRA KU.DIGAL VS	// 0 //
186	WP(C)/0027202/2019	MALAYA KUMAR PRADHAN VS STATE OF ODISHA	M/S.SUSANTA KUMAR DASH VS	// 0 //
187	WP(C)/0027203/2019	SARANGADHAR BEURA VS STATE OF ODISHA	M/S.SUSANTA KUMAR DASH VS	// 0 //
188	WP(C)/0027204/2019	PARIMAL NANDA VS STATE OF ODISHA	M/S.SUSANTA KUMAR DASH VS	// 0 //
189	WP(C)/0027205/2019	BIRAKISHORE JENEA VS STATE OF ODISHA	M/S.SUSANTA KUMAR DASH VS	// 0 //
190	WP(C)/0027206/2019	JANGALI SANDHA VS STATE OF ODISHA	M/S.SUSANTA KUMAR DASH VS	// 0 //
191	WP(C)/0027207/2019	DHRUBA CHARAN DAS VS UNION OF INDIA	M/S.G.P.JENA VS	// 0 //
192	WP(C)/0027208/2019	DIBAKAR JENA VS STATE OF ODISHA	M/S.SUSANTA KUMAR DASH VS	// 0 //
193	WP(C)/0027209/2019	MAHESH CHANDRA NANDA	M/S.SUSANTA KUMAR DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0027210/2019	SANJITA DAS	M/S.DILLIP RAY	//
		VS	VS	0
		STATE OF ORISSA		//
195	WP(C)/0027211/2019	SASMITA DASH	M/S.SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0027212/2019	RAMANATH PADHI	M/S.SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0027213/2019	JOGENDRANATH MOHANTY	M/S.SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0027214/2019	KARUNAKAR NAYAK	AMITAV MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0027215/2019	BIRENDRA NATH PANDA	M/S.SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0027216/2019	SUNIL BRAHMA	RAJEET ROY	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL, CUTTACK		//
201	WP(C)/0027217/2019	SRIMANTI BEHERA	M/S.BIKASH JENA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0027218/2019	SANDHYARANI BEHERA	M/S.SHIVSANKAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0027219/2019	CHAKRADHAR MAHANA	MANOJ OJHA	//
		VS	VS	0
		COLLECTOR, BALASORE		//
204	WP(C)/0027220/2019	DAYANIDHI SETHI	M/S.BASUDEV BARIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0027221/2019	STATE OF ORISSA DR.LITA PRAGNYA VS	SAMEER KUMAR DAS VS	// // 0
206	WP(C)/0027222/2019	STATE OF ODISHA BIPIN BIHARI KARALI VS	M/S.SISIR KUMAR PUROHIT VS	// // 0
207	WP(C)/0027223/2019	STATE OF ODISHA SIDHESWAR MISHRA VS	SAMEER KUMAR DAS VS	// // 0
208	WP(C)/0027224/2019	STATE OF ODISHA PRAMILA SAHU VS	SAMEER KUMAR DAS VS	// // 0
209	WP(C)/0027225/2019	STATE OF ODISHA K.SAMESHU @ K.SOMESU VS	M/S.S.KU.JENA VS	// // 0
210	WP(C)/0027226/2019	STATE OF ODISHA BIPIN GANDA VS	SAMEER KUMAR DAS VS	// // 0
211	WP(C)/0027227/2019	STATE OF ODISHA SURYANARAYAN SINGHBABU VS	SAMEER KUMAR DAS VS	// // 0
212	WP(C)/0027228/2019	STATE OF ODISHA KUMAR SATYAJIT VS	M/S.NIRANJAN LENAK VS	// // 0
213	WP(C)/0027229/2019	STATE OF ODISHA SANTOSH KU.BARIK VS	M/S.ARUN KUMAR SAHU VS	// // 0
214	WP(C)/0027230/2019	RESERVE BANK OF INDIA BISWAJIT MOHANTY VS	SIDHESWAR MALLIK VS	// // 0
215	WP(C)/0027231/2019	STATE OF ODISHA RANJUBALA BEHURA VS	SIDHESWAR MALLIK VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0027232/2019	PRATIVA BARIKI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
217	WP(C)/0027233/2019	ISWAR CHANDRA SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
218	WP(C)/0027234/2019	CHITRASEN BISOI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
219	WP(C)/0027235/2019	SUSMITA CHAKRAVARTY VS PRAMODA KU.DASH	M/S.M.M.PATNAIK VS	// 0 //
220	WP(C)/0027236/2019	SUDEEP KUMAR PUROHIT VS STATE OF ODISHA	M/S.BIJAYA KUMAR MOHANTY VS	// 0 //
221	WP(C)/0027237/2019	HARAMOHAN MALLICK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
222	WP(C)/0027238/2019	AJAYA KUMAR DASH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
223	WP(C)/0027239/2019	BHANJA KISHORE SAMANTARAY VS STATE OF ODISHA	M/S.J.K.MISHRA-2 VS	// 0 //
224	WP(C)/0027240/2019	M/S.PRAGATI CONSTRUCTION VS STATE OF ODISHA	A.PATNAIK VS	// 0 //
225	WP(C)/0027241/2019	HRUSIKESH SATAPATHY VS STATE OF ODISHA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
226	WP(C)/0027242/2019	KRISHNA PRAKASH JENA VS STATE OF ODISHA	 VS	// 0 //
227	WP(C)/0027243/2019	PRASANTA KUMAR SAHU	M/S.PRAFULLA KUMAR MOHAPATRA	//

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FILING REPORT AS ON :19/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		TAHASILDAR DEOGARH CUM COMPETENT AUTHORITY		//
228	WP(C)/0027244/2019	BIJAYA KISHORE JENA	M/S.SAMVIT MOHANTY	//
		VS	VS	0
		APPELLATA TUTHOSIRY		//
229	WP(C)/0027245/2019	PARADEEP PHOSPHATES LTD	SAMBIT RATH	//
		VS	VS	0
		THE LAND AQUISITION COLLECTOR, MIP		//
230	WP(C)/0027246/2019	BIJAY KUMAR MAHABHOI	PARTHA SARATHI NAYAK	//
		VS	VS	0
		CUTTACK DEVELOPMENT AUTHORITY		//
231	WP(C)/0027247/2019	ROJALIN PRADHAN	M/S.DR.J.K.LENKA	//
		VS	VS	0
		DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE		//
232	WP(C)/0027248/2019	MADAN MOHAN DAS	M/S.B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0027249/2019	PARADEEP PHOSPHATES LTD	SAMBIT RATH	//
		VS	VS	0
		THE LAND ACQUISITION COLLECTOR, MIP		//
234	WP(C)/0027250/2019	BINODINI SWAIN	M/S. B.P.SARANGI	//
		VS	VS	0
		ANNAPURNA PRADHAN		//
235	WP(C)/0027251/2019	ARATI SAMAL	M/S. SOUBHAGYA S.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0027252/2019	PARADEEP PHOSPHATES LTD	SAMBIT RATH	//
		VS	VS	0
		THE LAND ACQUISITION COLLECTOR, MIP		//
237	WP(C)/0027253/2019	STEEL AUTHORITY OF INDIA LTD.	M/S.ANUPAM DASH	//
		VS	VS	0
		MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL		//
238	WP(C)/0027254/2019	IPSITA SAHOO	M/S.SUVASHISH PATTANAIAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0027255/2019	STATE OF ODISHA PARADEEP PHOSPHATES LTD VS THE LAND ACQUISITION COLLECTOR, MIP	SAMBIT RATH VS	// // 0 //
240	WP(C)/0027256/2019	MADAN MOHAN PANI VS STATE OF ODISHA	M/S.SASWATI MOHAPATRA VS	// 0 //
241	WP(C)/0027257/2019	AKASH NATH VS STATE OF ODISHA	M/S.SASWATI MOHAPATRA VS	// 0 //
242	WP(C)/0027258/2019	STEEL AUTHORITY OF INDIA LTD. VS NICRO AND SMALL ENTERPRISES FACILITATION COUNCIL	M/S.ANUPAM DASH VS	// 0 //
243	WP(C)/0027259/2019	PARADEEP PHOSPHATES LTD VS THE LAND ACQUISITION COLLECTOR, MIP	SAMBIT RATH VS	// 0 //
244	WP(C)/0027260/2019	RAMA KRISHNA PADHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
245	WP(C)/0027261/2019	RANJAN KUMAR SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
246	WP(C)/0027262/2019	PARADEEP PHOSPHATES LTD VS THE LAND ACQUISITION COLLECTOR, MIP	SAMBIT RATH VS	// 0 //
247	WP(C)/0027263/2019	SANTANU KUMAR MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
248	WP(C)/0027264/2019	NARENDRA NATH PRADHAN VS STATE OF ODISHA	M/S.SIDHARTHA SWAIN VS	// 0 //
249	WP(C)/0027265/2019	SANKAR PALEI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0027266/2019	PRAVAKAR NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
251	WP(C)/0027267/2019	SISHIRA KUMAR PATRO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
252	WP(C)/0027268/2019	PARADEEPP PHOSPHATES LTD VS THE LAND ACQUISITION COLLECTOR, MIP	SAMBIT RATH VS	// 0 //
253	WP(C)/0027269/2019	RAMESH CHANDRA RANA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
254	WP(C)/0027270/2019	GOPAL KRUSHNA BEHERA VS STATE OF ODISHA	M/S.SIDHARTHA SWAIN VS	// 0 //
255	WP(C)/0027271/2019	JUJHARU SENAPATI VS STATE OF ODISHA	M/S.A.PATTNAIK VS	// 0 //
256	WP(C)/0027272/2019	RAMA KRISHNA PADHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
257	WP(C)/0027273/2019	BACHHRAJ BETALA VS THE COLLECTOR, KHURDA	GOURI MOHAN RATH VS	// 0 //
258	WP(C)/0027274/2019	DAMBURUDHAR SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
259	WP(C)/0027275/2019	JUJHARU SENAPATI VS STATE OF ODISHA	M/S.A.PATTNAIK VS	// 0 //
260	WP(C)/0027276/2019	DHANANJAY PATRA VS STATE OF ODISHA	M/S.SIDHEAWAR SWAIN VS	// 0 //
261	WP(C)/0027277/2019	RABINDRA CHINARA	DURGESH NARAYAN RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0027278/2019	BACCHRAJ BETALA	GOURIMOHAN RATH	//
		VS	VS	0
		THE COLLECTOR, KHURDA		//
263	WP(C)/0027279/2019	BANSHIDHAR PANDA	M/S.SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0027280/2019	RABINDRA NATH MISRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0027281/2019	BHOLANATH NAIK	MITHUN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0027282/2019	KISHORE KUMAR MOHAPATRA	M/S.GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		RANJAN CHOPRA		//
267	WP(C)/0027283/2019	ANANTA GOUDA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0027284/2019	PRAMOD KU.CHAND	M/S.SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0027285/2019	ASHUTOSH BEHERA	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
270	WP(C)/0027286/2019	RASHMIKANTA BHUMIJ	MITHUN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0027287/2019	ARDU SANYASI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0027288/2019	BIJAY KU.DASH	M/S.SIDHARTHA SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0027289/2019	STATE OF ODISHA SUKANTI DEI VS RANJANA CHOPRA	M/S.GYANENDRA CHANDRA SWAIN VS	// // 0 //
274	WP(C)/0027290/2019	MANORANJAN RATHA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
275	WP(C)/0027291/2019	NAMAIN CHARAN JENA VS RANJAN CHOPRA	M/S.GYANENDRA CHANDRA SWAIN VS	// 0 //
276	WP(C)/0027292/2019	SUBASINI DWIBEDI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
277	WP(C)/0027293/2019	PRAVAKAR NAYAK VS STATE OF ODISHA	M/S.SIDHARTHA SWAIN VS	// 0 //
278	WP(C)/0027294/2019	RAMESWAR PANIGRAHI VS RANJANA CHOPRA	M/S.GYANENDRA CHANDRA SWAIN VS	// 0 //
279	WP(C)/0027295/2019	SRIBATSH PATRA VS THE COLLECTOR AND D.M, JAJPUR	SRIKANTA MAHUNTA VS	// 0 //
280	WP(C)/0027296/2019	PRADEEP KU.SAHU VS STATE OF ODISHA	M/S.SIDHARTHA SWAIN VS	// 0 //
281	WP(C)/0027297/2019	RAJESWARI PATEL VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
282	WP(C)/0027298/2019	SUSANTA KUMAR DASH VS RANJANA CHOPRA	M/S.GYANENDRA CHANDRA SWAIN VS	// 0 //
283	WP(C)/0027299/2019	RASHMI REKHA MISHRA VS RANJAN CHOPRA	M/S.GYANENDRA CHANDRA SWAIN VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0027300/2019	STATE OF ODISHA VS SRINIBASA SAKERI	SR.STANDING COUNSEL(S AND ME) VS	// 0 //
285	WP(C)/0027301/2019	PRITI PATEL VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
286	WP(C)/0027302/2019	SRINIBASHA PATRA VS THE COLLECTOR AND D.M, JAJPUR	SRIKANTA MAHUNTA VS	// 0 //
287	WP(C)/0027303/2019	GITANJALI BARAL VS RANJANA CHOPRA	M/S.GYANENDRA CHANDRA SWAIN VS	// 0 //
288	WP(C)/0027304/2019	ARUNACHALA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
289	WP(C)/0027305/2019	MUKUNDA NAYAK VS RANJANA CHOPRA	M/S.GYANENDRA CHANDRA SWAIN VS	// 0 //
290	WP(C)/0027306/2019	DAMAYANTI PATRA VS THE COLLECTOR AND D.M, JAJPUR	DURGESH NARAYAN RATH VS	// 0 //
291	WP(C)/0027307/2019	SAMIR DIP VS UNION OF INDIA	M/S.DEBI PRASAD DHALSAMANTA VS	// 0 //
292	WP(C)/0027308/2019	RAJKISHORE JENA VS RANJANA CHOPRA	M/S.GYANENDRA CHANDRA SWAIN VS	// 0 //
293	WP(C)/0027309/2019	PRAHALAD SAHU VS STATE OF ODISHA	SAMBIT RATH VS	// 0 //
294	WP(C)/0027310/2019	JADUNATH MISHRA VS RANJANA CHOPRA	M/S.GYANENDRA CHANDRA SWAIN VS	// 0 //
295	WP(C)/0027311/2019	TRINATH PRASAD MOHANTY	SRIKANTA MAHUNTA	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		EXECUTIVE DIRECTOR, BAY EXPLORATION PROJECT,OIL		//
296	WP(C)/0027312/2019	SITAMANI SAHU	M/S.SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0027313/2019	KUSALESWAR KANSARALI	M/S.GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		RANAJANA CHOPRA		//
298	WP(C)/0027314/2019	KUSUMBATI PRADHAN	TANMAY MISHRA	//
		VS	VS	0
		ODISHA STATE ADMINISTRATIVE TRIBUNAL		//
299	WP(C)/0027315/2019	DUBRAJ BEHERA	DHARMENDRA SETHY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0027316/2019	SASMITRA NAYAK	M/S.GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		RANJANA CHOPRA		//
301	WP(C)/0027317/2019	GANGADHAR BARADA	RADHARAMAN DAS NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0027318/2019	SIVARAM DEHURY	TANMAY MISHRA	//
		VS	VS	0
		ODISHA STATE ADMINISTRATIVE TRIBUNAL		//
303	WP(C)/0027319/2019	ABHAYA KUMAR MUDULI	M/S.GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		RANJANA CHOPRA		//
304	WP(C)/0027320/2019	MALLIKA PARIDA	SOUBHAGYA S.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0027321/2019	ASHOK KUMAR PATTANAIAK	SUSANTA KUMAR DASH	//
		VS	VS	0
		THE STATE OF ODISHA		//
306	WP(C)/0027322/2019	SAROJ KUMAR NAYAK	SOUBHAGYA S.DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0027323/2019	STATE OF ODISHA KABITA UDGATA VS MANAGER, ALLAHABAD BANK	B.S.DASPARIDA VS	// // 0 //
308	WP(C)/0027324/2019	KANIMOZHI ARULSELVAN VS UNION OF INDIA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
309	WP(C)/0027325/2019	RAJAMANICKAM ARULSELVAN VS UNION OF INDIA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
310	WP(C)/0027326/2019	M/S.SARALA MADAN INFRASTRUCTURE PROJECTS PVT.LTD. VS CAPITA FAST LTD NOW IDFC FIRST BANK	M/S.PRADEEP K. LENKA VS	// 0 //
311	WP(C)/0027327/2019	AHALYA KUNDA VS STATE OF ODISHA	M/S.OMKAR DEVDAS VS	// 0 //
312	WP(C)/0027328/2019	BIDYADHAR MALLIK VS STATE OF ODISHA	M/S.OMKAR DEVDAS VS	// 0 //
313	WP(C)/0027329/2019	DAMODAR PANDA VS STATE OF ODISHA	M/S.OMKAR DEVDAS VS	// 0 //
314	WP(C)/0027330/2019	KRUSHNA CHANDRA KUNDA VS STATE OF ODISHA	M/S.OMKAR DEVDAS VS	// 0 //
315	WP(C)/0027331/2019	MOHAN CHARAN BEURA VS STATE OF ODISHA	M/S.OMKAR DEVDAS VS	// 0 //
316	WP(C)/0027332/2019	BRUNDABAN MALIK VS STATE OF ODISHA	M/S.OMKAR DEVDAS VS	// 0 //
317	WP(C)/0027333/2019	BIDESHI NAYAK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :19/12/2019**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0027334/2019	DAYANIDHI DAS VS STATE OF ODISHA	M/S.OMKAR DEVDAS VS	// 0 //
319	WP(C)/0027335/2019	HRUSIKESH THAKUR VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
320	WP(C)/0027336/2019	SURESH KUMAR SAHOO VS STATE OF ODISHA	M/S.OMKAR DEVDAS VS	// 0 //
321	WP(C)/0027337/2019	HARAMANI MALLIK VS STATE OF ODISHA	M/S.OMKAR DEVDAS VS	// 0 //
322	WP(C)/0027338/2019	JAGADANANDA DHAL VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
323	WP(C)/0027339/2019	BIMAL SINGH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
324	WP(C)/0027340/2019	AKULI CHARAN KHATUA VS STATE OF ODISHA	M/S.OMKAR DEVDAS VS	// 0 //
325	WP(C)/0027341/2019	AKSHAYA KUMAR MOHAPATRA VS STATE OF ODISHA	M/S.OMKAR DEVDAS VS	// 0 //
326	WP(C)/0027342/2019	BIJAY KUMAR MOHAPATRA VS STATE OF ODISHA	M/S.OMKAR DEVDAS VS	// 0 //
327	WP(C)/0027343/2019	SARADA PR.MOHANTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
328	WP(C)/0027344/2019	ARABINDA PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
329	WP(C)/0027345/2019	CHAKRADHARA MALLIK	M/S.OMKAR DEVDAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0027346/2019	DINABANDHU SAHU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0027347/2019	DAITARI MALIK	M/S.OMKAR DEVDAS	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0027348/2019	RAJESH MOHAPATRA	SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
333	WP(C)/0027349/2019	SUSANTA NAYAK	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0027350/2019	DOL GOBINDA JENA	M/S.OMKAR DEVDAS	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0027351/2019	BINOD BIHARY PARDHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0027352/2019	SARAT KUMAR PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0027353/2019	MALAY RANJAN PRADHAN	SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
338	WP(C)/0027354/2019	BIRENDRA KUMAR BEHERA	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0027355/2019	MIRABAI PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0027356/2019	SURESH JENA	SUPRIYA PATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0027357/2019	UNION OF INDIA SURESH CHANDRA NAYAK VS	M/S.OMKAR DEVDAS VS	// // 0
342	WP(C)/0027358/2019	STATE OF ODISHA RAMESH CHANDRA MALLA VS	M/S.OMKAR DEVDAS VS	// // 0
343	WP(C)/0027359/2019	STATE OF ODISHA SHRADDHAKAR PRADHAN VS	K.K.SWAIN VS	// // 0
344	WP(C)/0027360/2019	STATE OF ODISHA PRATYUSHA SURYASNATA BEURA VS	SUPRIYA PATRA VS	// // 0
345	WP(C)/0027361/2019	UNION OF INDIA KRUSHNA CHANDRA DAS VS	M/S.OMKAR DEVDAS VS	// // 0
346	WP(C)/0027362/2019	STATE OF ODISHA HEMANTA KUMAR BEHERA VS	M/S.K.K.SWAIN VS	// // 0
347	WP(C)/0027363/2019	STATE OF ODISHA MAHENDRA KUMAR SAHOO VS	M/S.OMKAR DEVDAS VS	// // 0
348	WP(C)/0027364/2019	STATE OF ODISHA BISHNY PRIYA MOHAPATRA VS	SUPRIYA PATRA VS	// // 0
349	WP(C)/0027365/2019	UNION OF INDIA RANJIT KUMAR MALLIK VS	M/S.OMKAR DEVDAS VS	// // 0
350	WP(C)/0027366/2019	STATE OF ODISHA DHARANIDHAR RAUT VS	M/S.OMKAR DEVDAS VS	// // 0
351	WP(C)/0027367/2019	STATE OF ODISHA SURENDRA NATH SWAIN VS	DEBASIS PUROHIT VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0027368/2019	JOGENDRA MALLIK VS STATE OF ODISHA	M/S.OMKAR DEVDAS VS	// 0 //
353	WP(C)/0027369/2019	PRADEEPTA@PRADIP KUMAR MUKHI VS OPEPA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0027370/2019	DHRUBA CHARAN RAUT VS STATE OF ODISHA	M/S.OMKAR DEVDAS VS	// 0 //
355	WP(C)/0027371/2019	SATYABATI SINGH VS BALARAM GANDA	R.P.PATTANAİK VS	// 0 //
356	WP(C)/0027372/2019	RATNAKAR NANDA VS STATE OF ODISHA	M/S.OMKAR DEVDAS VS	// 0 //
357	WP(C)/0027373/2019	BIKARTANA PRUSTY VS STATE OF ODISHA	M/S.OMKAR DEVDAS VS	// 0 //
358	WP(C)/0027374/2019	SUBASH CHANDRA MAHAKUR VS OPEPA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
359	WP(C)/0027375/2019	RABINARAYAN NANDA VS ODISHA ADMINISTRATIVE TRIBUNAL	PRADEEP KUMAR MAHAPATRA VS	// 0 //
360	WP(C)/0027376/2019	BIGYAN KUMAR NAYAK VS STATE OF ODISHA	M/S.OMKAR DEVDAS VS	// 0 //
361	WP(C)/0027377/2019	NAKULI BARIK VS STATE OF ODISHA	M/S.OMKAR DEVDAS VS	// 0 //
362	WP(C)/0027378/2019	GOPAL KRISHNA BHARATI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
363	WP(C)/0027379/2019	PRASANNA KUMAR JENA	SUBHA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		KAMALI BEHERA		//
364	WP(C)/0027380/2019	NIKUNJA BIHARI PADHI	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0027381/2019	AMIYA KUMAR DAS	SASIM AJITAV PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0027382/2019	SAROJ KUMAR SABAT	A.K.MOHANTY-B	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0027383/2019	SIMANTINI NAYAK	KAJAL SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0027384/2019	PRASANNA KUMAR SWAIN	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0027385/2019	SANJUKTA SWAIN	M/S.J.RATH	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0027386/2019	SATYAJIT PAIKRAY	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0027387/2019	BUDHURAM MUNDA	M/S.P.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0027388/2019	GANGADHAR NAIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
373	WP(C)/0027389/2019	PRASANTA KUMAR PANIGRAHI	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0027390/2019	UTTAM KUMAR BISWAL	GOPINATH SETHI	//
		VS	VS	0

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FILING REPORT AS ON :19/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0027391/2019	STATE OF ODISHA GANDARAM MEHER VS	RANJAN KUMAR NAYAK VS	// // 0
376	WP(C)/0027392/2019	STATE OF ORISSA GOURI SANKAR NANDA VS	JITENDRA KUMAR DIGAL VS	// // 0
377	WP(C)/0027393/2019	STATE OF ODISHA LAXMIDEVI BARIK VS	BRAJA KISHORE DAGARA VS	// // 0
378	WP(C)/0027394/2019	STATE OF ODISHA BHUBANESWAR MEHER VS	RANJAN KUMAR NAYAK VS	// // 0
379	WP(C)/0027395/2019	STATE OF ORISSA PRAHALLAD CHOUDHURY VS	JITENDRA KUMAR DIGAL VS	// // 0
380	WP(C)/0027396/2019	STATE OF ODISHA SUDHIR KUMAR PRADHAN VS	M/S.JYOTIRMAY GUPTA VS	// // 0
381	WP(C)/0027397/2019	STATE OF ODISHA KHUJI MEHER VS	RANJAN KUMAR NAYAK VS	// // 0
382	WP(C)/0027398/2019	STATE OF ORISSA GOBIND CHANDRA DAS VS	M/S.BIJAYA KUMAR BEHERA-1 VS	// // 0
383	WP(C)/0027399/2019	STATE OF ODISHA M/S.TALENT RESEARCH CENTRE VS	BIBHU PRASAD DAS VS	// // 0
384	WP(C)/0027400/2019	STATE OF ODISHA GOPAL CHANDRA SAHU VS	MANAS PATI VS	// // 0
385	WP(C)/0027401/2019	STATE OF ODISHA BIBHU PADARABINDA ACHARYA VS STATE OF ODISHA	M/S.JYOTIRMAY GUPTA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0027402/2019	BIRABAR BHOI VS STATE OF ODISHA	M/S.SRIKANTA KUMAR NATH VS	// 0 //
387	WP(C)/0027403/2019	BIJAY KUMAR CHHATAR VS STATE OF ODISHA	M/S. SRIKANTA KUMAR NATH VS	// 0 //
388	WP(C)/0027404/2019	TILOTTAMA NAYAK VS STATE OF ODISHA	M/S.SRIKANTA KUMAR NATH VS	// 0 //
389	WP(C)/0027405/2019	SITAKANTA MISHRA VS STATE OF ODISHA	M/S.UMESH CHANDRA MAHAPATRA VS	// 0 //
390	WP(C)/0027406/2019	LAXMI PRASAD PANDA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	// 0 //
391	WP(C)/0027407/2019	KAMA BEWA VS STATE OF ODISHA	M/S.GOPAL SINHA VS	// 0 //
392	WP(C)/0027408/2019	NIRUPAMA PAL VS GOVT.OF INDIA	S.K.NAYAK VS	// 0 //
393	WP(C)/0027409/2019	UDAYANATH PRADHAN VS MANAGING DIRECTOR,ORISSA STATE FINANCIAL CORPORATION	M/S. MANORANJAN PADHY VS	// 0 //
394	WP(C)/0027410/2019	NIHAR RANJAN SWAIN VS CUTTACK CENTRAL CO.OP.BANK LTD.	M/S.B.S.TRIPATHY-1 VS	// 0 //
395	WP(C)/0027411/2019	M/S.SIMA BRICKS VS COLLECTOR CUM DISTRICT MAGISTRATE,BALASORE	M/S.AMITAV DAS VS	// 0 //
396	WP(C)/0027412/2019	ANAM CHARAN MOHAPATRA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
397	WP(C)/0027413/2019	M/S.SIVA -N BRICKS	M/S.AMITAV DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		COLLECTOR CUM DISTRICT MAGISTRATE,BALASORE		//
398	WP(C)/0027414/2019	CHAINPUR SERVICE CO.OPE.SOCIETY	PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0027415/2019	M/S.SHIV BRICKS	M/S.AMITAV DAS	//
		VS	VS	0
		COLLECTOR CUM DISTRICT MAGISTRATE,BALASORE		//
400	WP(C)/0027416/2019	PRATAP CHANDRA SAHU	MANAS RANJAN PADHI	//
		VS	VS	0
		THE DIRECTOR, HSE		//
401	WP(C)/0027417/2019	LOKANATH SAHOO	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0027418/2019	JAMUNA SAHOO	J.K.KHANDAYATRAY	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0027419/2019	TRANS ORGANICS (INDIA) PVT.LTD	M/S.S.D.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0027420/2019	AJODHYA NAYAK	J.K.KHANDAYATRAY	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0027421/2019	M/S.SREE METALIKS LTD.	SIDHARTHA RAY	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY		//
406	WP(C)/0027422/2019	SURESH PANDIT	J.PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0027423/2019	ASHOK KUMAR ACHARYA	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE GOVERNMENT OF ODISHA		//
408	WP(C)/0027424/2019	ASHOK KUMAR KHETI	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0027425/2019	STATE GOVERNMENT OF ODISHA JITENDRA KUMAR SAHOO VS	SRINIVAS MOHANTY VS	// // 0
410	WP(C)/0027426/2019	STATE OF ODISHA SATAR KHAN VS	M/S.G.N.MISHRA VS	// // 0
411	WP(C)/0027427/2019	TAHASILDAR PHULBANI ANIL KUMAR BISWAL VS	M/S.RAMDAS ACHARY VS	// // 0
412	WP(C)/0027428/2019	STATE OF ODISHA SANTOSH KUMAR DAS VS	M/S.RAMDAS ACHARY VS	// // 0
413	WP(C)/0027429/2019	STATE OF ODISHA KRUSHNA CHANDRA MOHANTY VS	M/S.P.K.SAHOO VS	// // 0
414	WP(C)/0027430/2019	STATE OF ODISHA TAPAS KUMAR DAS VS	M/S.RAMDAS ACHARY VS	// // 0
415	WP(C)/0027431/2019	STATE OF ODISHA SUDARSHAN MOHANTY VS	M/S.RAMDAS ACHARY VS	// // 0
416	WP(C)/0027432/2019	STATE OF ODISHA HIMANSHU SEKHAR SAHOO VS	SANGRAM JENA VS	// // 0
417	WP(C)/0027433/2019	STATE OF ODISHA PRAFULLA CHANDRA SETHI VS	M/S. R.ACHARY VS	// // 0
418	WP(C)/0027434/2019	ENGINEER IN CHIEF CUM SECRETARY BASANTA KUMAR OJHA VS	M/S.R.ACHARY VS	// // 0
419	WP(C)/0027435/2019	STATE OF ODISHA BISHNU CHARAN DAS VS	M/S.NIRANJAN LENKA VS	// // 0
		SECY, SAINIK SCHOOLS SOCIETY		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0027436/2019	SARAT PINGUA VS INSPECTOR IN CHARGE KALINGA NAGAR POLICE STATION	B.M.SARANGI VS	// 0 //
421	WP(C)/0027437/2019	BIRANCHI NARAYAN MOHANTA VS R.T.O BHUBANESWAR	B.M.SARANGI VS	// 0 //
422	WP(C)/0027438/2019	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	GOKULANANDA PADHI VS	// 0 //
423	WP(C)/0027439/2019	KUPEN MOHANTA VS R.T.O CHANDIKHOLE	B.M.SARANGI VS	// 0 //
424	WP(C)/0027440/2019	GOBARDHAN NAIK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
425	WP(C)/0027441/2019	NIRANJAN PATI VS STATE OF ODISHA	M/S.SUSANTA KUMAR DASH VS	// 0 //
426	WP(C)/0027442/2019	SUSIL KUMAR MISHRA VS STATE OF ODISHA	M/S.SUSANTA KUMAR DASH VS	// 0 //
427	WP(C)/0027443/2019	AKSHAYA KUMAR DASH VS STATE OF ODISHA	M/S.SUSANTA KUMAR DASH VS	// 0 //
428	WP(C)/0027444/2019	BIBEKANANDA MOHAPATRA VS STATE OF ODISHA	GUPU PRASAD PATTNAIK VS	// 0 //
429	WP(C)/0027445/2019	DAITARI CHARAN SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
430	WP(C)/0027446/2019	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	M/S.SUSANTA KUMAR DASH VS	// 0 //
431	WP(C)/0027447/2019	RANJAN KUMAR GACHHAYAT	TUSHAR KANTA NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0027448/2019	SATRUGHNA ACHARYA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0027449/2019	RAGHUNATH KUMAR	M/S. MANOJ KUMAR PATI	//
		VS	VS	0
		THE SECRETARY, HEALTH AND FAMILY WELFARE DEPTT.		//
434	WP(C)/0027450/2019	BHARAT CHANDRA MAHANTA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0027451/2019	SASHIBHUSAN SAHOO	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0027452/2019	BABITA PRADHAN	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0027453/2019	MANORANJAN PRADHAN	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0027454/2019	DURYODHAN MAHANTA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0027455/2019	KANHU CH.PRADHAN	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0027456/2019	DIBAKAR SAHOO	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0027457/2019	PRAFULLA KUMAR PANDA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0027458/2019	MURALIDHAR NAIK	M/S.G.P.PATNAYAK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		SECY. TO GOVT., SCHOOL AND MASS EDUCATION		//
443	WP(C)/0027459/2019	MAHENDRA MAHANTA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
444	WP(C)/0027460/2019	TARANISEN OJHA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
445	WP(C)/0027461/2019	DR MANAS KUMAR DAS	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
446	WP(C)/0027462/2019	DR.SAROJ KUMAR DASH	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
447	WP(C)/0027463/2019	GOPAL KRUSHNA PATRO	PRASANTA KUMAR NANDA	//
		VS	VS	0
		COLLECTOR, GANJAM		//
448	WP(C)/0027464/2019	SUDHANSU SEKHAR DASH	HEMANTA KUMAR RATSINGH	//
		VS	VS	0
		THE DY.REGISTRAR, OAT, CUTTACK		//
449	WP(C)/0027465/2019	BISWA RANJAN JOSHI	ASIT KU.JENA	//
		VS	VS	0
		STATE OF ODISHA		//
450	WP(C)/0027466/2019	ANITA MOHANTY	M/S.AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
451	WP(C)/0027467/2019	PANKAJA KUMAR PATI	SUSANTA KU.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
452	WP(C)/0027468/2019	CHAKRADHAN NAYAK	SUSANTA KU.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
453	WP(C)/0027469/2019	DR.PRASANA KU.DASH	SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :19/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0027470/2019	BIJAYA KUAMR DALAI VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
455	WP(C)/0027471/2019	BISHNU PRIYA DEVI VS STATE OF ODISHA	M/S.AMIT PRASAD BOSE VS	// 0 //
456	WP(C)/0027472/2019	SHRADHANJALI DASH VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
457	WP(C)/0027473/2019	BHIMASEN PRADHAN VS ORIENTAL BANK OF COMMERCE	PRADIPTA VARMA VS	// 0 //
458	WP(C)/0027474/2019	JYOTI RANJAN MOHAPATRA VS STATE OF ODISHA	SASWAR DAS VS	// 0 //
459	WP(C)/0027475/2019	BASANTILATA MISHRA VS STATE OF ODISHA	J.K.LENKA VS	// 0 //
460	WP(C)/0027476/2019	UPENDRANATH SAHU VS STATE OF ODISHA	M/S.AMIT PRASAD BOSE VS	// 0 //
461	WP(C)/0027477/2019	M/S.JEET ADVERTISING VS EXECUTIVE OFFICER, BHADRAK MUNICIPALITY	M/S.SURYAKANTA DASH VS	// 0 //
462	WP(C)/0027478/2019	SWAYAM PRABHA PATTNAIK VS STATE OF ODISHA	M/S.AMIT PRASAD BOSE VS	// 0 //
463	WP(C)/0027479/2019	M/S.PRACHAR MADYAM VS EXECUTIVE OFFICER, BHADRAK MUNICIPALITY	SURYAKANTA DASH VS	// 0 //
464	WP(C)/0027480/2019	RABINDRA KU SAHOO VS STATE OF ODISHA	PRAFULLA KU RATH VS	// 0 //
465	WP(C)/0027481/2019	NANDAKISHORE PARIJA	BRUNDABAN ROUT	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
466	WP(C)/0027482/2019	M/S.THINK POSITIVE ADVERTISING AGENCY SURYAKANTA DASH		//
		VS	VS	0
		EXECUTIVE OFFICER,BHADRAK MUNICIPALITY		//
467	WP(C)/0027483/2019	DEBASIS PATI	P.P.PARIDA-2	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0027484/2019	DEBASIS PATI	P.P.PARIDA-2	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0027485/2019	DEBASIS PATI	P.P.PARIDA-2	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0027486/2019	DEBASIS PATI	P.P.PARIDA-2	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0027487/2019	DEBASIS PATI	P.P.PARIDA-2	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0027488/2019	JASJEET SINGH	G.K.NANDA	//
		VS	VS	0
		UNION OF INDIA		//
473	WP(C)/0027489/2019	ASHOK KUMAR SAHU	G.K.NANDA	//
		VS	VS	0
		UNION OF INDIA		//
474	WP(C)/0027490/2019	PRADEEP KUMAR BISWAL	G.K.NANDA	//
		VS	VS	0
		UNION OF INDIA		//
475	WP(C)/0027491/2019	SIMADEBI JAIN @ SAROJ DEVI AGRAWAL	SANTOSH KUMAR NANDA	//
		VS	VS	0
		DISTRICT MAGISTRATE-CUM-COLLECTOR, SUBARNAPUR		//
476	WP(C)/0027492/2019	M/S.BALADEV SAHU AND SONS	M/S.ARUN KU.PATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	WPCRL/0000130/2019	STATE OF ODISHA KAMAL DUTTA VS	RAMAKRISHNA NAIK VS	// / /0 ()
478	ABLAPL/0019265/2019	STATE OF ODISHA NARENDRA BEURIA VS	SATYA NARAYAN MISHRA-4 VS	// BHANDARIPOKHARI /212 /2019 ()
479	ABLAPL/0019266/2019	STATE OF ODISHA UMAKANTA BEHERA VS	GOPINATH MISHRA VS	// GUDARI /14 /2019 ()
480	ABLAPL/0019267/2019	STATE OF ODISHA MAMATA BHOI VS	GOPINATH MISHRA VS	// GOP /22 /2018 ()
481	ABLAPL/0019268/2019	STATE OF ODISHA ARATA BALLAB BHUYAN VS	SATYA NARAYAN MISHRA 4 VS	// BHADRAK RURAL /667 /2019 ()
482	ABLAPL/0019269/2019	STATE OF ODISHA SANGRAM SAHOO VS	PRASANNA KUMAR MISHRA VS	// KAMAKHYANAGAR /283 /2019 ()
483	ABLAPL/0019270/2019	STATE OF ODISHA JAJAMAN PUNJI @ JITU PUNJI VS	S.K.JOSHI VS	// TITILAGARH /70 /2019 ()
484	ABLAPL/0019271/2019	STATE OF ODISHA RAMESWAR MAHANAND VS	SUSHANTA KUMAR JOSHI VS	// BELPARA /239 /2019 ()
485	ABLAPL/0019272/2019	STATE OF ODISHA PRAVASH SENAPATI VS	J.MANTRI VS	// RAJKANIKI /206 /2019 ()
486	ABLAPL/0019273/2019	STATE OF ODISHA LAXMI @ LAXMIPRIYA OJHA VS	UNMESH CHANDRA JENA VS	// BHADRAK RURAL /662 /2019 ()
487	ABLAPL/0019274/2019	STATE OF ODISHA SANGITA NAIK VS STATE OF ODISHA	TUKUNA KU MISHRA VS	// JAIPATNA /139 /2018 () //

ORISSA HIGH COURT

FILING REPORT AS ON :19/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0019275/2019	JADU GOUDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KUNDRA /61 /2019 () //
489	ABLAPL/0019276/2019	KHAGESWAR GOLARI @ KAMAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KAKIRIGUMMA /83 /2019 () //
490	ABLAPL/0019277/2019	DALIMBA NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	KANIHA /212 /2019 () //
491	ABLAPL/0019278/2019	KABAR NAYAK @ NARANA NAIK VS STATE OF ODISHA	MANAS RANJAN DAS VS	BEGUNIA P.S. /22 /2015 () //
492	ABLAPL/0019279/2019	SUREKHA BEHERA VS STATE OF ODISHA	MANAS CHAND VS	BANAPUR P.S. /350 /2019 () //
493	ABLAPL/0019280/2019	UMESH MANDAL VS STATE OF ODISHA	MANAS CHAND VS	MARINE PS AT JAMBO /121 /2019 () //
494	ABLAPL/0019281/2019	KUSA BANAPATI AGHRIA VS STATE OF ODISHA	MANAS CHAND VS	GOLAMUNDA /184 /2019 () //
495	ABLAPL/0019282/2019	SANTASHREE KUMAR DAS VS STATE OF ODISHA	MANAS CHAND VS	KHANDAGIRI P.S. /599 /2019 () //
496	ABLAPL/0019283/2019	JASHOBANTA KUMAR MAHANANDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JAMANKIRA /2 /2015 () //
497	ABLAPL/0019284/2019	BHAGIRATHI SAHU @ BHAGABATIA SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PAIKMAL /224 /2019 () //
498	ABLAPL/0019285/2019	DAMBARUDHAR PANDA VS STATE OF ODISHA	NIRANJAN PANDA VS	KHANDAGIRI P.S. /658 /2019 () //
499	ABLAPL/0019286/2019	ABHISHEK NITYANUTAN MOHANTY	SANTOSH KUMAR LENKA	MARKAT NAGAR /216 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :19/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0019287/2019	NAMRATA MISHRA @ SONY MISHRA	B.S.PANIGRAHI	RAGHUNATHPALI /276 /2019
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0019288/2019	JATINDRA JENA	PARTHA SARATHI NAYAK	TALCHER TOWN /367 /2019
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0019289/2019	AJAYA KUMAR SAHOO	PARTHA SARATHI NAYAK	COLLIERY /422 /2019
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0019290/2019	DIPAK MAJHI	PRAMOD KUMAR JENA	KHANTAPADA /361 /2018
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0019291/2019	SUMANTA KUMAR MOHARANA @ SUMANTA MOHARANA	KAMUNAR GAYA	BALANGA /113 /2019
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0019292/2019	NABAKISHORE SAHOO@NABIN SAHOO	DAYANIDHI MISHRA	GHATAGAON /213 /2019
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0019293/2019	RAMAN BISOI	DIPTIRANJAN BHOKTA	KORAPUT TOWN /259 /2019
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0019294/2019	MAHESWAR MALIK	JAYANTA KU MAJHI	BALASORE SADAR /378 /2019
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0019295/2019	AJAY KUMAR DAS @ AJAY DAS @ TUTU	JAYANTA KU MAJHI	BALIAPAL /262 /2018
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0019296/2019	RUDRA PRASAD DAS	S.S.DAS	SALIPUR /368 /2019
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0019297/2019	LOKANATH PANDA	S.S.DASH	SAHID NAGAR P.S. /644 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :19/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0019298/2019	STATE OF ODISHA GUDDU @ PURUSOTTAMLAL DANSENA VS	BIJAYA KUMAR RAGADA VS	// PAIKMAL /224 /2019 ()
512	ABLAPL/0019299/2019	STATE OF ODISHA SIPU @ SANTOSH BAL VS	SUBODH KUMAR MOHANTY VS	// KALINGA NAGAR /228 /2019 ()
513	ABLAPL/0019300/2019	STATE OF ODISHA PITAMBAR DAS VS	JAYANTA KU. MAJHI VS	// BARIPADA TOWN /389 /2019 ()
514	ABLAPL/0019301/2019	STATE OF ODISHA ADITYA KUMAR DANDPAT VS	ARUN KUMAR BUDHIA VS	// BARIPADA TOWN /399 /2019 ()
515	ABLAPL/0019302/2019	STATE OF ODISHA RAJENDRA SAHOO VS	PRADEEP KUMAR DAS VS	// AGARAPADA /149 /2019 ()
516	ABLAPL/0019303/2019	STATE OF ODISHA SANJAYA BEHERA VS	SARATHI JYOTI MOHANTY VS	// TANGI /273 /2019 ()
517	ABLAPL/0019304/2019	STATE OF ODISHA BASANTA SAHOO VS	SURESH KUMAR PANDA VS	// INFOCITY PS /256 /2019 ()
518	ABLAPL/0019305/2019	STATE OF ODISHA GAJI @ GAJENDRA BEHERA VS	R.N.MOHANTY VS	// SATYABADI /33 /2018 ()
519	ABLAPL/0019306/2019	STATE OF ODISHA SATYANARAYAN MALLICK VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// MADHUPATNA /212 /2019 ()
520	ABLAPL/0019307/2019	STATE OF ODISHA PURUSOTTAM PATI VS	S.K.NAYAK-2 VS	// BHADRAK TOWN /384 /2019 ()
521	ABLAPL/0019308/2019	STATE OF ODISHA GITA SETHI VS STATE OF ODISHA	BHARAT JALLI VS	// MANGALA BAG /240 /2019 () //

ORISSA HIGH COURT**FILING REPORT AS ON :19/12/2019**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0019309/2019	RANJAN SAHOO @ KARTIKA SAHOO VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	DHENKANAL SADAR /439 /2019 () //
523	ABLAPL/0019310/2019	ANIL KUMAR SAHOO VS STATE OF ODISHA	B.N.MAHAPATRA VS	JAKHAPURA /94 /2019 () //
524	ABLAPL/0019311/2019	JYOTI AGRAWAL @ HEMALATA AGRAWAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	BHATILI /184 /2019 () //
525	ABLAPL/0019312/2019	ASISH @ ASHIS KUMAR SAMAL VS STATE OF ODISHA	B.S.PANIGRAHI VS	MARKAT NAGAR /157 /2018 () //
526	ABLAPL/0019313/2019	ASHISH @ ASHIS KUMAR SAMAL VS STATE OF ODISHA	B.S.PANIGRAHI VS	MARKAT NAGAR /156 /2018 () //

ORISSA HIGH COURT

MISC CASES FILED on :19/12/2019

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	200/2019 LAA/57/2019	DIRECTOR,INTERIM TEST RANGE,CHANDIPUR-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
2	201/2019 LAA/58/2019	DIRECTOR,ITERIM TEST RANGE-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
3	202/2019 LAA/59/2019	DIRECTOR, INTERIM TEST RANGE,CHANDIPUR-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
4	203/2019 LAA/60/2019	DIRECTOR,INTERIM TEST RANGE-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
5	204/2019 LAA/61/2019	DIRECTOR,INTERIM TEST RANGE,CHANDIPUR-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
6	205/2019 LAA/62/2019	DIRECTOR,INTERIM TEST RANGE,CHANDIPUR-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
7	206/2019 LAA/63/2019	DIRECTOR,INTERIM TEST RANGE-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
8	207/2019 LAA/64/2019	DIRECTOR, INTERIM TEST RANGE,CHANDIPUR-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
9	208/2019 LAA/65/2019	DIRECTOR, INTERIM TEST RANGE-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
10	209/2019 LAA/68/2019	DIRECTOR, INTERIM TEST RANGE,CHANDIPUR-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
11	210/2019 LAA/70/2019	DIRECTOR, INTERIM TEST RANGE,CHANDIPUR-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
12	211/2019 LAA/71/2019	DIRECTOR, INTERIM TEST RANGE,CHANDIPUR-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
13	212/2019 LAA/72/2019	DIRECTOR,INTERIM TEST RANGE-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
14	213/2019 LAA/74/2019	DIRECTOR, INTERIM TEST RANGE-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
15	338/2019 CONTC/1527/2019	BISWANATH DAS-MP	M/S.NILAMADHABA SARKAR
16	349/2019 CMAPL/868/2019	MANAS RANJAN SETHY-MP	ADV.
17	478/2019 TRP(C)/129/2019	SATYABHAMA JYOTISH-MP	M/S.BIJAYA KU.PARIDA(2)
18	479/2019 TRP(C)/436/2019	RAJANIBALA MOHARANA-MP	AMITAV TRIPATHY
19	1055/2019 RSA/17/2017	HAREKRUSHNA MALLIK-MP	M/S.BHAKTAHARI MOHANTY
20	1056/2019 WA/406/2019	DINABANDHU ORAM @ EKKA-MP	M/S. SIDHARTH MISHRA(1),S.K.SAHOO,A.HUSSEN,S.S
21	1057/2019 WA/77/2017	KRUSHNA CHANDRA JHAPATSINGH-MP	M/S.ASHOK KU.DAS
22	1058/2019 WA/671/2019	DEEPAK KU.PUJARI-MP	SHANTI PRAKASH MOHANTY
23	1200/2019 CRLREV/880/2019	MD.NASRLLA @ MOHAMAD NASRULLA-MP	P.K.MOHANTY
24	1201/2019 CRLREV/880/2019	MD.NASRLLA @ MOHAMAD NASRULLA-MP	P.K.MOHANTY
25	1202/2019 CRLREV/881/2019	PREMALATA JENA-MP	NALINI KANTA MOHANTY
26	1203/2019	BARUN KARNA-MP	M/S.A.K.SAHOO

27	CRLREV/648/2016 1204/2019	SHAIENDRA NARAYAN NAYAK-MP	KALPATRU KHUNTIA
28	CRLREV/883/2019 1205/2019	SHAIENDRA NARAYAN NAYAK-MP	KALPATRU KHUNTIA
29	CRLREV/883/2019 1305/2019	SUNDAR MOHAN HANSDA@SUNIL-MP	DHARANIDHAR JENA
30	BLAPL/3378/2018 1306/2019	BRAJA MOHAN PATNAIK-MP	JITENDRA SAMANTARAY
31	BLAPL/1788/2019 1307/2019	BRAJAMOHAN PATANIK-MP	V.NARASINGH
32	BLAPL/6927/2019 1308/2019	BRAJAMOHAN PATNAIK-MP	V. NARASINGH
33	BLAPL/6928/2019 1309/2019	BRAJAMOHAN PATANIK-MP	V.NARASINGH
34	BLAPL/6929/2019 1310/2019	BRAJAMOHAN PATANIK-MP	V.NARASINGH
35	BLAPL/6930/2019 1311/2019	BRAJAMOHAN PATANIK-MP	V.NARASINGH
36	BLAPL/6931/2019 1312/2019	BRAJAMOHAN PATANIK-MP	V.NARASINGH
37	BLAPL/6932/2019 1313/2019	TRIDHAR MOHANTY-MP	SANTANU KU.SARANGI
38	BLAPL/6794/2018 1315/2019	SAROJ KUMAR PATRA-MP	SANJAYA NARAYAN SAHOO
39	BLAPL/10722/2019 1316/2019	SAMEER RANDHAWA-MP	RAJIB LOCHAN PATTNAIK
40	BLAPL/7243/2019 1319/2019	KALIA @ KAILASH SARAN-MP	SUNIL KUMAR PANDA
41	BLAPL/11045/2019 1517/2019	HARISH CHAND AGARWAL-MP	ANAMA CHARAN PANDA
42	CMP/1433/2019 1518/2019	BADRI PRASAD RAM-MP	BIBHU PRASAD DAS
43	CMP/1434/2019 1519/2019	ASHISH NAYAK-MP	M/S.G.N.MISHRA,M/S NIRANJAN PANDA,J.K. ROUT
44	CMP/98/2018 1520/2019	RADHA CHARAN SAMANTARAY-MP	SAMIR KUMAR MISHRA
45	CMP/1435/2019 1521/2019	DIBAKAR BISWAL-MP	J.PRADHAN
46	CMP/1436/2019 1522/2019	MENAKA PAL-MP	SOUMYA MISHRA
47	CMP/1437/2019 1626/2019	BINAPANI BEHERA-MP	MAHENDRA KUMAR SAHOO
48	FAO/991/2019 1627/2019	BABITA MOHANTY-MP	MAHENDRA KUMAR SAHOO
49	FAO/992/2019 1628/2019	O.I.CO.LTD-MP	M/S.D.P.DASH
50	FAO/301/2011 1629/2019	RABINDAR KU.ROUT-MP	MR.S.N.SHARMA
51	FAO/993/2019 1630/2019	THE DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO.LTD.-MP	PRADIP MOHANTY
52	FAO/972/2019 1631/2019	DIVISIONAL MANAGER,THE NEW INDIA ASSURANCE CO.LTD.-MP	PRADIP MOHANTY
53	FAO/975/2019 1726/2019	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
54	MACA/951/2019 1727/2019	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
55	MACA/952/2019 1728/2019	THE ORIENTAL INHSURANCE CO. LTD.-MP	MR.S.J.PRADHAN
56	MACA/851/2019 1729/2019	THE DIVISIONAL MANAGER LEGAL T.P. CLAIM CELL, THE NEW INDIA ASSURANCE CO. LTD.,-MP	PRADIP MOHANTY
57	MACA/906/2019 2038/2019 CRLA/503/2014	RENDUING MUNDA-MP	M/S.CHITTA RANJAN SAHU

58	2039/2019 CRLA/341/2018	GANAPATI SWAIN-MP	PRANAB KUMAR GHOSE
59	2040/2019 CRLA/881/2019	CHANDAN@DEBASISH DAS-MP	U.C.MISHRA
60	2041/2019 CRLA/36/2014	KAMAL FRANKLIN PATRA-MP	MR.PREM K.PATNAIK
61	2042/2019 CRLA/574/2019	NILAKANTHA JENA-MP	M/S.SABYASACHI JENA
62	2043/2019 CRLA/947/2019	SUSHANTA GAIN-MP	JUGALA KISHORE PANDA
63	2044/2019 CRLA/947/2019	SUSHANTA GAIN-MP	JUGALA KISHORE PANDA
64	2514/2019 CRLMC/3494/2019	SURAJ MOHANTY-MP	SANTANU KUMAR SARANGI
65	2515/2019 CRLMC/3495/2019	K.RAM PRADHAN@RAMA PRADHAN-MP	SUNIL KUMAR PALAI
66	2516/2019 CRLMC/3496/2019	MOHIT THACKER-MP	M/S.B.S.DASPARIDA
67	2518/2019 CRLMC/3391/2019	SAROJ KUMAR MISHRA-MP	DIPT REKHA NANDA
68	17879/2019 WP(C)/26932/2019	GOPINATH DEV HIGH SCHOOL-MP	SIDHARTHA DAS
69	17880/2019 WP(C)/27128/2019	SHIBA KUMAR BHOI-MP	M/S.SUKANTA KUMAR DALAI
70	17881/2019 WP(C)/27129/2019	UMESH CHANDRA SUNA-MP	M/S.SUKANTA KUMAR DALAI
71	17882/2019 WP(C)/27130/2019	PRASANTA BESHRA-MP	M/S.SUKANTA KUMAR DALAI
72	17883/2019 WP(C)/27131/2019	KISHORE CHANDRA HIAL-MP	M/S.SUKANTA KUMAR DALAI
73	17884/2019 WP(C)/27132/2019	MANOJ KUMAR MAJHI-MP	M/S.SUKANTA KUMAR DALAI
74	17885/2019 WP(C)/27133/2019	SODI MUNNA-MP	M/S.SUKANTA KUMAR DALAI
75	17886/2019 WP(C)/27134/2019	JANU BARIK-MP	M/S.S.C.MEKAP
76	17887/2019 WP(C)/27140/2019	MURALIDHAR MAGAR-MP	M/S.S.C.MEKAP
77	17888/2019 WP(C)/27140/2019	MURALIDHAR MAGAR-MP	M/S.S.C.MEKAP
78	17889/2019 WP(C)/21700/2019	NIRBHAYA KUMAR GAJENDRA-MP	M/S.ASHOK PATTANAIAK
79	17891/2019 WP(C)/27143/2019	EXECUTIVE ENGINEER (ELECTRICAL)-MP	M/S.B.K.NAYAK
80	17892/2019 WP(C)/27144/2019	THE EXECUTIVE ENGINEER (ELECT.)-MP	M/S.B.K.NAYAK
81	17893/2019 WP(C)/27148/2019	INDRAMANI BAG-MP	M/S.S.C.MEKAP
82	17894/2019 WP(C)/16030/2019	BISWAJEET PATTNAYAK-MP	M/S.ADITYA KUMAR MOHAPATRA
83	17896/2019 WP(C)/27178/2019	BRUNDABAN PATTANAIAK-MP	M/S.GOPINATH MISHRA
84	17897/2019 WP(C)/27181/2019	THANA SUNDAR SARAF-MP	M/S.J.K.MISHRA(2)
85	17898/2019 WP(C)/23743/2019	PRAMOD KUANR-MP	M/S.HIMANSHU SEKHAR MISHRA
86	17899/2019 WP(C)/27189/2019	M/S. SARALA SECURITY AND FACILITY SERVICES-MP	SUVASHISH PATTANAIAK
87	17900/2019 WP(C)/27193/2019	DUKHU MALLICK-MP	CHINMAYA MOHANTY
88	17901/2019 WP(C)/27201/2019	SUKANTA CHANDRA BEURA-MP	M/S.JITENDRA KU.DIGAL
89	17902/2019	SANJITA DAS-MP	M/S.DILLIP RAY

90	WP(C)/27210/2019 17903/2019	SANDHYARANI BEHERA-MP	M/S.SHIVSANKAR MOHANTY
91	WP(C)/27218/2019 17904/2019	TRILOCHAN PRADHAN-MP	M/S.GOPINATH MISHRA
92	WP(C)/26039/2019 17905/2019	K.SAMESHU @ K.SOMESU-MP	M/S.S.KU.JENA
93	WP(C)/27225/2019 17906/2019	SANTOSH KU.BARIK-MP	M/S.ARUN KUMAR SAHU
94	WP(C)/27229/2019 17907/2019	DEBAJANI PRADHAN-MP	M/S.GOPINATH MISHRA
95	WP(C)/26053/2019 17908/2019	MANOJ KUMAR MOHARANA-MP	M/S.PRAFULLA KUMAR RATH
96	WP(C)/16805/2019 17909/2019	MANOJ KUMAR MOHARANA-MP	M/S.PRAFULLA KUMAR RATH
97	WP(C)/16805/2019 17911/2019	GHASIA@GHASIRAM DAMBO-MP	M/S.NEELAKANTHA PANDA
98	WP(C)/21003/2016 17912/2019	M/S.SARALA MADAN INFRASTRUCTURE PROJECT PVT. LTD.	M/S.MIRANJAN LENKA
99	WP(C)/16405/2019 17914/2019	NIRAKAR SAHU-MP	M/S.RUDRA NARAYAN PARIJA
100	WP(C)/4303/2018 17915/2019	GAJENDRA PATRA-MP	M/S.PRATAP KUMAR MOHANTY
101	WP(C)/21728/2019 17916/2019	BIJAY KUMAR MAHABHOI-MP	PARTHA SARATHI NAYAK
102	WP(C)/27246/2019 17917/2019	PARADEEP PHOSPHATES LTD-MP	SAMBIT RATH
103	WP(C)/27245/2019 17918/2019	MADAN MOHAN DAS-MP	M/S.B.S.TRIPATHY (1)
104	WP(C)/27248/2019 17919/2019	PARADEEP PHOSPHATES LTD-MP	SAMBIT RATH
105	WP(C)/27249/2019 17920/2019	BINODINI SWAIN-MP	M/S. B.P.SARANGI
106	WP(C)/27250/2019 17921/2019	PARADEEP PHOSPHATES LTD-MP	SAMBIT RATH
107	WP(C)/27252/2019 17922/2019	STEEL AUTHORITY OF INDIA LTD.-MP	M/S.ANUPAM DASH
108	WP(C)/27253/2019 17923/2019	PARADEEP PHOSPHATES LTD-MP	SAMBIT RATH
109	WP(C)/27255/2019 17924/2019	MADAN MOHAN PANI-MP	M/S.SASWATI MOHAPATRA
110	WP(C)/27256/2019 17925/2019	AKASH NATH-MP	M/S.SASWATI MOHAPATRA
111	WP(C)/27257/2019 17926/2019	PARADEEP PHOSPHATES LTD-MP	SAMBIT RATH
112	WP(C)/27259/2019 17927/2019	PARADEEP PHOSPHATES LTD-MP	SAMBIT RATH
113	WP(C)/27262/2019 17928/2019	PARADEEPP PHOSPHATES LTD-MP	SAMBIT RATH
114	WP(C)/27268/2019 17929/2019	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
115	WP(C)/27300/2019 17930/2019	AHALYA BISWAL-MP	M/S.GYANENDRA CHANDRA SWAIN
116	WP(C)/9115/2018 17931/2019	SURENDRA SETHI-MP	M/S.K.C.MISHRA,M/S.S.K.PAL
117	WP(C)/5213/2010 17932/2019	ASHOK KUMAR PATTANAIAK-MP	SUSANTA KUMAR DASH
118	WP(C)/27321/2019 17933/2019	M/S.SMART CHIP PVT.LTD.-MP	B.K.BISWAL
119	WP(C)/4520/2019 17934/2019	KABITA UDGATA-MP	B.S.DASPARIDA
120	WP(C)/27323/2019 17935/2019	KANIMOZHI ARULSELVAN-MP	FALGUNI RAJGURU MOHAPATRA
	WP(C)/27324/2019		

121	17936/2019 WP(C)/27325/2019	RAJAMANICKAM ARULSELVAN-MP	FALGUNI RAJGURU MOHAPATRA
122	17937/2019 WP(C)/27326/2019	M/S.SARALA MADAN INFRASTRUCTURE PROJECT PVT. LMS.	M.RANJAN LENKA
123	17938/2019 WP(C)/27333/2019	BIDESHI NAYAK-MP	AMIT PRASAD BOSE
124	17939/2019 WP(C)/10826/2014	NILAKANTHESWAR DEV-MP	M/S.AJODHYA R.DASH
125	17940/2019 WP(C)/26662/2019	MADHABIKA MAJHI-MP	R.N.MISHRA 1
126	17941/2019 WP(C)/27339/2019	BIMAL SINGH-MP	AMIT PRASAD BOSE
127	17943/2019 WP(C)/27343/2019	SARADA PR.MOHANTY-MP	AMIT PRASAD BOSE
128	17944/2019 WP(C)/27349/2019	SUSANTA NAYAK-MP	AMIT PRASAD BOSE
129	17945/2019 WP(C)/27348/2019	RAJESH MOHAPATRA-MP	SUPRIYA PATRA
130	17946/2019 WP(C)/27353/2019	MALAY RANJAN PRADHAN-MP	SUPRIYA PATRA
131	17947/2019 WP(C)/27354/2019	BIRENDRA KUMAR BEHERA-MP	B.S.TRIPATHY (1)
132	17948/2019 WP(C)/27356/2019	SURESH JENA-MP	SUPRIYA PATRA
133	17949/2019 WP(C)/27360/2019	PRATYUSHA SURYASNATA BEURA-MP	SUPRIYA PATRA
134	17950/2019 WP(C)/27364/2019	BISHNY PRIYA MOHAPATRA-MP	SUPRIYA PATRA
135	17951/2019 WP(C)/27369/2019	PRADEEPTA@PRADIP KUMAR MUKHI-MP	PRADEEP KUMAR MOHAPATRA
136	17952/2019 WP(C)/23392/2019	SATYA RANJAN MAHANTA-MP	BIMBISAR DASH
137	17953/2019 WP(C)/27374/2019	SUBASH CHANDRA MAHAKUR-MP	PRADEEP KUMAR MOHAPATRA
138	17954/2019 WP(C)/27381/2019	AMIYA KUMAR DAS-MP	SASIM AJITAV PATTNAIK
139	17955/2019 WP(C)/27383/2019	SIMANTINI NAYAK-MP	KAJAL SAHOO
140	17956/2019 WP(C)/27388/2019	GANGADHAR NAIK-MP	PRAFULLA KUMAR MOHAPATRA
141	17957/2019 WP(C)/27398/2019	GOBIND CHANDRA DAS-MP	M/S.BIJAYA KUMAR BEHERA
142	17958/2019 WP(C)/27399/2019	M/S.TALENT RESEARCH CENTRE-MP	BIBHU PRASAD DAS
143	17959/2019 WP(C)/27410/2019	NIHAR RANJAN SWAIN-MP	M/S.B.S.TRIPATHY
144	17960/2019 WP(C)/27411/2019	M/S.SIMA BRICKS-MP	M/S.AMITAV DAS
145	17961/2019 WP(C)/4679/2013	KHATAU N.and COMPANY-MP	M/S.DIPAK KU.DEY
146	17962/2019 WP(C)/23311/2019	SMT. DIPTIREKHA PRADHAN-MP	BIRAJA PRASANNA SATAPATHY
147	17963/2019 WP(C)/27412/2019	ANAM CHARAN MOHAPATRA-MP	SATYABRATA SENAPATI
148	17964/2019 WP(C)/27413/2019	M/S.SIVA -N BRICKS-MP	M/S.AMITAV DAS
149	17965/2019 WP(C)/24205/2019	CHANDRAMANI TANDI-MP	M/S.SURYAKANTA DWIBEDI
150	17966/2019 WP(C)/17332/2019	VEDANTA LTD.-MP	M/S.PRASHANTA KUMAR NAYAK
151	17967/2019 WP(C)/27414/2019	CHAINPUR SERVICE CO.OPE.SOCIETY-MP	PRADEEP KUMAR DAS
152	17968/2019	M/S.SHIV BRICKS-MP	M/S.AMITAV DAS

153	WP(C)/27415/2019 17970/2019	JAMUNA SAHOO-MP	J.K.KHANDAYATRAY
154	WP(C)/27418/2019 17971/2019	TRANS ORGANICS (INDIA) PVT.LTD-MP	M/S.S.D.DAS
155	WP(C)/27419/2019 17972/2019	SURESH PANDIT-MP	J.PRADHAN
156	WP(C)/27422/2019 17973/2019	SATAR KHAN-MP	M/S.G.N.MISHRA
157	WP(C)/27426/2019 17974/2019	JITENDRA KUMAR SAHOO-MP	SRINIVAS MOHANTY
158	WP(C)/27425/2019 17975/2019	BISHNUPRIYA PANDA-MP	M/S.NIRMAL KISHORE RATH
159	WP(C)/10339/2008 17978/2019	KRUSHNA CHANDRA MOHANTY-MP	M/S.P.K.SAHOO
160	WP(C)/27429/2019 17979/2019	BISHNU CHARAN DAS-MP	M/S.NIRANJAN LENKA
161	WP(C)/27435/2019 17980/2019	RAGHUNATH KUMAR-MP	M/S. MANOJ KUMAR PATI
162	WP(C)/27449/2019 17981/2019	BABITA PRADHAN-MP	TOPINATH MISHRA
163	WP(C)/27452/2019 17982/2019	MANORANJAN PRADHAN-MP	GOPINATH MISHRA
164	WP(C)/27453/2019 17983/2019	KANHU CH.PRADHAN-MP	GOPINATH MISHRA
165	WP(C)/27455/2019 17984/2019	MURALIDHAR NAIK-MP	M/S.G.P.PATTNAYAK
166	WP(C)/27458/2019 17985/2019	GOPAL KRUSHNA PATRO-MP	PRASANTA KUMAR NANDA
167	WP(C)/27463/2019 17986/2019	SHYAM SUNDAR SETHI-MP	MR. SIBA PR.SETHY
168	WP(C)/7527/2013 17987/2019	ANITA MOHANTY-MP	M/S.AMIT PRASAD BOSE
169	WP(C)/27466/2019 17988/2019	SHYAM SUNDAR SETHI-MP	MR. SIBA PR.SETHY
170	WP(C)/7527/2013 17989/2019	SHYAM SUNDAR SETHI-MP	MR. SIBA PR.SETHY
171	WP(C)/27471/2019 17990/2019	BISHNU PRIYA DEVI-MP	M/S.AMIT PRASAD BOSE
172	WP(C)/27473/2019 17991/2019	BHIMASEN PRADHAN-MP	PRADIPTA VARMA
173	WP(C)/27476/2019 17992/2019	UPENDRANATH SAHU-MP	M/S.AMIT PRASAD BOSE
174	WP(C)/27477/2019 17993/2019	M/S.JEET ADVERTISING-MP	M/S.SURYAKANTA DASH
175	WP(C)/27478/2019 17994/2019	SWAYAM PRABHA PATTNAIK-MP	M/S.AMIT PRASAD BOSE
176	WP(C)/27479/2019 17995/2019	M/S.PRACHAR MADYAM-MP	SURYAKANTA DASH
177	WP(C)/27480/2019 17996/2019	RABINDRA KU SAHOO-MP	PRAFULLA KU RATH
178	WP(C)/27482/2019 17997/2019	M/S.THINK POSITIVE ADVERTISING AGENCY-MP	SURYAKANTA DASH
179	WP(C)/27488/2019 17998/2019	JASJEET SINGH-MP	G.K.NANDA
180	WP(C)/27489/2019 17999/2019	ASHOK KUMAR SAHU-MP	G.K.NANDA
181	WP(C)/27490/2019 18000/2019	PRADEEP KUMAR BISWAL-MP	G.K.NANDA
182	339/2019 CONTC/733/2018	KAILASH CHANDRA NAYAK-MP	
183	1056/2019 RSA/17/2018	SURJIT SINGH MAKHIJA-MP	

184	1206/2019 CRLREV/46/2017	ANJAN KUMAR PATEL-MP	
185	1304/2019 BLAPL/1300/2019	DAMBARU@DAMBARUDHAR DAS-MP	
186	1314/2019 BLAPL/9404/2019	ABHAYA SAHOO-MP	
187	1317/2019 BLAPL/4944/2019	SAHADEV SAHOO-MP	
188	1318/2019 BLAPL/9311/2019	JANMU SINGH-MP	
189	2184/2019 ABLAPL/15113/2018	SANTOSH KUMAR SAHOO-MP	
190	2185/2019 ABLAPL/15974/2019	SHYAMA SING-MP	
191	2517/2019 CRLMC/2301/2018	PRADEEP BAG-MP	
192	17890/2019 WP(C)/22391/2019	BABURAM MOHANTA-MP	
193	17910/2019 WP(C)/17560/2014	RUPTESH PATTANAYAK-MP	
194	17913/2019 WP(C)/15877/2018	BISWARANJAN MOHAPATRA-MP	
195	17942/2019 WP(C)/11764/2019	MAHESH KUMAR AGARWAL-MP	
196	17969/2019 WP(C)/19461/2019	RANJEET SENAPATI-MP	
197	17976/2019 WP(C)/19460/2019	RUPSA PUHAN-MP	
198	17977/2019 WP(C)/23479/2019	NIRANJAN SAHOO-MP	SIBA NARAYAN BISWAL